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**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**

No. 6576 /ARJ/2019

Bilaspur, Dated: 27.06.2019  
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It is hereby notified that vide order dated 27.06.2019 Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Goutam Bhaduri**, Judge, High Court of Chhattisgarh, Bilaspur to try the Election Petitions (including state assembly election) as required by Rule 296, Chapter XVIII of High Court of Chhattisgarh Rules, 2007 and sub Section 2 of Section 80 A, Representation of People Act, 1951.

Further the Hon'ble Chief Justice has also been pleased to nominate **Hon'ble Mr. Justice Goutam Bhaduri** to deal with the request under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of Arbitration and Conciliation Act, 1996.

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

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(Neelam Chand Sankhla)  
Registrar General